

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 02/2016

IN THE MATTER OF:

Aacharan Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Sections 391 to 394 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Manish Gupta, FCS

For Union of India : Mr. Nawal Kishore Jha, Senior Panel Counsel
RD/OL, Jodhpur

: Mr. O.P. Bhadhanja, STA Official
Liquidator, Jodhpur

Mr. R.S. Meena, Dy. ROC-cum-OL, Jaipur

ORDER

Order reserved.

- Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi